

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2016

Dated: 05th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Viyyat Power Pvt. Ltd. Appellant (s)
Versus
Kerala State Electricity Board Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Anirudh Wadhwa
Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. Vallinayagam for R-1
Mr. M.T. George for R-2

ORDER

Issue notice. Mr. Vallinayagam takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 21.07.2016. Dasti in addition is permitted.

List the matter on **21.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**